

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:311  
ANSWERED ON:23.02.2011  
TRANSPARENCY IN HIRING OF IITS DIRECTORS  
Abdulrahman Shri ;Kodikunnil Shri Suresh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to change the system of appointment of Directors of Indian Institutes of Technology (IITs) in the country;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to make hiring IITs Directors more transparent;
- (d) if so, the details thereof;
- (e) whether the Government has been taking the prior sanction of IIT Council before appointing or extending the tenure of IITs Directors;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (g): The Council of the Indian Institutes of Technology (IITs) has decided that applications for the post of Directors would also be made through a process of open advertisements in the national news-papers, websites of the Ministry, the Council and the Pan-IIT Alumni Associations, in addition to nominations by eminent persons. As per Section 17(1) of the Institutes of Technology Act, 1961, the Director of each IIT is appointed by the Council of IITs with the prior approval of the Visitor, ie, the President of India. Further, the Council, in its 14th meeting held on 13.09.1974, inter-alia, resolved to authorize its Chairman to appoint the Director, on the recommendation of a Selection Committee, duly approved by the Council and after securing prior approval of the Visitor.